CP No. 128/2007 RT No. 39/2016

Hem Raj Singh

...Petitioner.

Versus.

M/s Naraingarh Distillery & ors.

...respondents.

Present: Mr. Rakesh Kumar, Advocate, for the petitioner.

Mr. Sudershan Goel & Ms. Rupinder Kaur, Advocates, for

Respondents 2 to 4.

Mr. Hrishikesh Barua, Mr. Arjun Dewan, Ms. Anupama Kumar & Mr. Gurmohan S.Bedi, Advocates, for respondents

1 & 5 to 9.

Arguments inconclusive.

Learned counsel for respondents No. 5 to 9 has filed the written submissions. Learned counsel for the petitioner seeks time to file written submissions. List the matter on 11.1.2017 for remaining arguments.

(Justice R.P.Nagrath) Member (Judicial)

(Ms. Deepa Krishan) Member (Technical)

Deepa Krisha

December 21, 2016